NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

COMPANY APPLICATION NO.

PETITION NUMBER : TCP/63/2016

NAME OF THE PETITIONER(S) : Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others

NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 3 Others

UNDER SECTION : 397/398

S.No. Name (in Capital) Represented by Signature

1. R. VIDHYASHANKAR Counsel for Respondents R. ASHOLKUNAR

9. Robon Ray osekaren

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ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at request. Put up on 01.03.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

-sel-

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